THE HIGH COURT OF MEGHALAYA: SHILLONG

ORDER

Dated, Shillong the 3rd November, 2026

No.HCM.II/35/2016/197: With the approval of the Hon'ble the Chief Justice, the following duties and responsibilities are with immediate effect and until further orders allotted to Registrar (Admn.) and Additional Charge as Registrar (Vigilance):

1. **All matters relating to complaints/inquiries and other disciplinary proceedings against Judicial Officers and other officers and staff of the Registry;**
2. **All matters relating to Annual Confidential Reports of Judicial Officers;**
3. **Member Secretary of the State Court Management System Committee;**
4. **Any other matter that may be allotted by the Registrar General subject to the approval of the Hon'ble the Chief Justice.**

Further, matters relating to leave of Judicial Officers including all kinds of leave are allotted to the Registrar (Judicial Service).

Relevant previous orders of this Registry in this regard stands modified to this effect.

This issues with the approval of the Hon'ble the Chief Justice, High Court of Meghalaya.

REGISTRAR GENERAL

Memo No.HCM.II/35/2016/197-A Dated, Shillong the 3rd November, 2026

Copy to: -

1. The Registrar and PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. All Registrars/Joint-Reigistrars/Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.
6. The Member Secretary, Meghalaya State Legal Service Authority for kind information.
7. All District & Sessions Judges in Meghalaya for kind information.
8. The Director, Meghalaya State Judicial Academy for kind information.
9. The Manager, IT, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get this order uploaded in the Official Website.

10.All Court Officers, High Court of Meghalaya for kind information and necessary action
11.Office file.

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3/11/26

By order etc...

REGISTRAR GENERAL